1	2	3	4	5	6
26.	Telangana	65,28,759	60,84,656	23,803	4,20,300
27.	Tripura	7,88,863	6,52,463	1,882	1,34,518
28.	Uttar Pradesh	2,82,28,779	2,11,92,287	11,33,002	57,58,307
29.	Uttarakhand	20,60,776	18,44,305	4,960	2,11,511
30.	West Bengal	1,50,57,882	1,43,25,592	1,94,153	5,38,137
	Total	21,22,90,088	18,72,46,116	40,45,313	1,91,41,328

Funds for Saubhagya scheme

- 2233. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of POWER be pleased to state:
- (a) the details regarding targets set for rural electrification under Saubhagya Scheme, State-wise;
 - (b) the details regarding allocation of funds for the scheme by Central Government;
- (c) the details regarding shares of Centre and States in funds required for the said scheme;
- (d) the details regarding target dates set for achievement of objectives of the scheme; and
 - (e) the details regarding monitoring mechanism to ensure timely achievement?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (d) Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana-"Saubhagya" with an outlay of ₹ 16,320 crore including Gross Budgetary Support (GBS) of ₹ 12,320 crore with the objective to achieve universal household electrification by providing electricity connections to all households in rural and all poor households in urban areas by March, 2019. Under Saubhagya, Government of India provides funds to the States to the extent of 60% (85% for special category states) as grant. An additional grant of 15% (5% for special category states) is also available subject to achievement of 100% household electrification by 31st December 2018. As on 26.12.2018, 2.31 crore Households have been electrified since launch of Saubhagya on 11th October, 2017. The State-wise household electrification progress under Saubhagya is given in Statement (*See* below).

(e) The Saubhagya scheme is being reviewed at the following levels:-

- (i) Apart from DISCOM/State Power Department, REC Limited, the nodal agency, monitors implementation of scheme through its State/Regional offices at field level.
- (ii) At State level, a Committee under the Chairmanship of Chief Secretary is in place to monitor progress and resolve issues relating to implementation the scheme.
- (iii) At Central level, an inter-ministerial Monitoring Committee on Saubhagya headed by the Secretary, Ministry of Power, monitors the implementation of the scheme. Besides, the progress is reviewed with States/Power Utilities in Review, Planning and Monitoring (RPM) meeting of Ministry of Power on a monthly basis.

Statement

Household electrification status

As on 26.12.2018

Sl.	State	Households electrified w.e.f. 11.10.2017
No.		(Since launch of Saubhagya)
1	2	3
1.	Andhra Pradesh	1,55,672
2.	Arunachal Pradesh	24,539
3.	Assam	12,44,705
4.	Bihar	32,59,041
5.	Chhattisgarh	6,81,290
6.	Gujarat	41,317
7.	Haryana	52,774
8.	Himachal Pradesh	12,888
9.	Jammu and Kashmir	3,67,267
10.	Jharkhand	13,49,201
11.	Karnataka	2,81,416
12.	Madhya Pradesh	19,84,264
13.	Maharashtra	10,83,748
14.	Manipur	1,02,130
15.	Meghalaya	51,621

640 Written Ans. to Std. and [RAJYA SABH.	640	Written Ans.	to Std. and	. [RAJYA SABHA
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1	2	3
16.	Mizoram	27,803
17.	Nagaland	1,05,745
18.	Odisha	23,92,929
19.	Puducherry	912
20.	Punjab	386
21.	Rajasthan	15,29,546
22.	Sikkim	14,704
23.	Tamil Nadu	2,170
24.	Telangana	4,44,103
25.	Tripura	1,36,400
26.	Uttar Pradesh	68,91,309
27.	Uttarakhand	2,16,471
28.	West Bengal	7,32,290
	Total	2,31,86,641

Development of tourism infrastructure in Gujarat

†2234. SHRI NARANBHAI J. RATHWA: Will the Minister of TOURISM be pleased to state:

- (a) the works executed by Government at Central level for development of tourism infrastructure in the State of Gujarat;
- (b) the amount allocated/used by Government for these works during the last three years; and
- (c) the details of progress made in these works with the help of the said amount so far and details thereof, place-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) to (c) Execution of Tourism Infrastructure is the responsibility of respective State Governments/Union Territories. Ministry of Tourism, under the schemes *viz.*, Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) and "Integrated Development of Theme Based Tourist Circuit in the Country, Swadesh Darshan (SD)" provides only Central Financial Assistance for infrastructure development and beautification of tourist spots on receipt of suitable

[†] Original notice of the question was received in Hindi.